

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**CP (IB) No. 210/Chd/Hry/2023**

**IN THE MATTER OF:**

**Vekas Kumar Garg (Liquidator for ... Petitioner**  
**M/s Sumitomo Forestry India Pvt.**  
**Ltd.)**

**Versus**

**ROC Delhi & Anr ... Respondent**

**Under Section: 59, IBC 2016**

**Order delivered on 09.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 21.05.2024.

**Sd/-**

**Court Officer**